

List of Proclaim Offernders as on July-2019, Sessions Division Pathankot.											
Name of the Hon'ble Court	Case Information Number (CIS Number) e.g. CHI/15/2016	Case title	Name of Proclaimed Offenders	Father's Name of Proclaimed Offender	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	Under Section	PO declare order dated dd/mm/yyyy
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.											
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni.act/50/2016	Pankaj Sharma VS Shashi Dogra etc	Shashi Dogra	-	Male	R/o Village Baranda, PO Kandwal, Tehsil Jassur, District Kangra, HP.	Nil	Nil	Nil	138 of NI Act	05.09.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/121/2016	Baljinder Singh VS Anju Bala etc	Anju Bala	Ram Lal	Female	R/oHouse no.116, near Green Lane hotel village Malikpur	Nil	Nil	Nil	138 of NI Act	23.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/347/2014	State VS Parveen Kumar etc	Gaurav	Govind Ram	Male	R/o Model Town Kache Quarter, Pathankot	88	Shahpurkandi	2013	382, 506	11.09.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/256/2016	Harsimran Singh VS Raj Kumar etc.	Raj Kumar	Nil	Male	Annapura Dhaba, New Town Colony, Opposite Nurture International School, Kotli Farm, Village Kotli, Tehsil and District Pathankot.	Nil	Nil	Nil	138 of NI Act	05.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/214/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nil	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nil	Nil	Nil	138 of NI Act	06.08.2018

Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/213/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nill	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nill	Nill	Nill	138 of NI Act	06.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/189/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nill	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nill	Nill	Nill	138 of NI Act	06.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/177/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nill	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nill	Nill	Nill	138 of NI Act	06.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/188/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nill	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nill	Nill	Nill	138 of NI Act	06.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.I.ACT/179/2017	Jaswant Singh VS Pardeep Kumar etc.	Pardeep Kumar,	Nill	Male	Prop. Sai Vidyapeeth Academy, 25 Ansal Fortune Arcade, 2nd Floor, Sector-18, Noida. UP	Nill	Nill	Nill	138 of NI Act	06.08.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/50/2016	Pankaj Sharma VS Shashi Dogra etc	Shashi Dogra	Nill	Female	pathankot	Nill	Nill	Nill	138 of NI Act	05.09.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/347/2014	State Vs Parveen Kumar	Gaurav	Govind Ram	male	resident of Model Town Kache Quarter, Pathankot	88	Shahpurkandi	2013	382/506	11.09.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Niact/827/2015	Tejinder Pal Singh Vs Kamaljit Singh	kamaljit Singh	Lakhwinder Singh	Male	Kartar Palace, Sarna Tehsil and Distt. Pathankot	Nill	Nill	Nill	138 of NI Act	01.10.2018

Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/60/2016	Pankaj Sharma VS Shashi Dogra etc	Shashi Dogra	Baldev Raj	Male	resident of village Baranda, P.O.Kandwal, Tehsil and Distt. Kangra(H.P.),	Nill	Nill	Nill	138 of NI Act	19.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/1047/2014	ravi Kant Walia Vs Bubby Kent	Bubby Kent	Nill	Male	Proprietor M/S Karishma International, shop No.1, Sky Deck, Oberoi Complex, New	Nill	Nill	Nill	138 of NI Act	19.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/237/2016	Nand Lal Vs Geeta Devi	Geeta Devi	wife of Harnam Singh	Female	village Jallarh, Tehsil Dharkalan, Distt. Pathankot	Nill	Nill	Nill	138 of NI Act	29.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/828/2015	State Bank of India Vs Mandhir Singh Katoch	Mandhir Singh Katoch	Nill	Male	pathankot	Nill	Nill	Nill	138 of NI Act	30.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/38/2015	Balkar Singh Vs Sukhwant Singh	Sukhwant Singh	Baldev Singh	Male	Kashmiri Mohalla, Sujanpur, Tehsil and Distt. Pathankot,	Nill	Sujanpur	Nill	138 of NI Act	17.20.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/529/2015	ravi kant Walia Vs Tejinder Jagjit Singh Kaint	Tejinder Jagjit Singh Kaint	Nill	male	r M/S Karishma International, shop No.1, Sky Deck, Oberoi Complex, New Link Road, Mumbai	Nill	Div No.1	Nill	138 of NI Act	19.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/971/2016	Rakesh Dogra Vs M/s Kahlon Enterprises	Bhupinder Singh	Channan Singh Kahlon	male	Ward no.28 near Chaki Bridge old M.H.Road, Guru Govind Singh Nagar, Pathankot	Nill	Sujanpur	Nill	138 of NI Act	23.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/1066/2016	Atul Kumar Sharma Vs Kuldeep Singh	Kuldeep Singh	Hari Singh	Male	resident of village and post office Ranipur Upperli Bassa, P.O.Shahpurkandi, Tehsil and Distt.	Nill	Shahpurkandi	Nill	138 of NI Act	13.10.2018

Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/1086/2016	Punjab gramin Bank Vs narinder Kumar Verma	Narinder Kumar Verma	Nill	male	pathankot	Nill	Sujanpur	Nill	138 of NI Act	22.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/1085/2017	Punjab gramin Bank Vs Rekha Verma	Rekha Verma	Nill	Female	pathankot	Nill	Sujanpur	Nill	138 of NI Act	22.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/1124/2016	Punjab gramin Bank Vs Nitin Kumar	Nitin Kumar	Baldev Raj	Male	resident of new colony near Bhawani model school , Tehsil and Distt. Pathankot,	Nill	Kanwan	Nill	138 of NI Act	25.10.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/271/2017	Rajesh kumar Sharma Vs Raj Kumar	Raj Kumar	Nill	male	pathankot	Nill	Sujanpur	Nill	138 of NI Act	05.11.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Chi/280/2016	State Vs Abdul	Abdul	Nill	Male	R/o Mukrampur PS Kaliyar Sriff Tehsil Rurki Distt Haridwar State Utrakhand	77	Sujanpur	2015	279, 337, 338, 427	12.11.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/299/2015	State Vs Gurdial Singh	Gurdial Singh	NILL	Male	Village Chak Guru, PO Samudra, Tehsil Garhshankar, District Hoshiarpur.	14	Sujanpur	2013	420,465,466,468,471, 120B	12.11.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/756/2015	Naresh Kumar Vs Phynix Corporation	Rahul Bose,	Nill	Male	Director Sales M/s Phynix Corporation, C-23, ground floor, Sector 63 Noida, Uttar Pradesh	Nill	NA	Nill	138 of NI Act	30.01.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/756/2015	Naresh Kumar Vs Phynix Corporation	Rahul Bose,	Nill	Male	Director Sales M/s Phynix Corporation, C-23, ground floor, Sector 63 Noida, Uttar Pradesh	Nill	NA	Nill	138 of NI Act	30.01.2019

Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/161/2018	Mariamamma Vs Bobby Sandhu	Bobby Sandhu	Sh.Ram Lal,	Male	resident of Malikpur near Church backside Green Hotel, Tehsil and District Pathankot	Nill	NA	Nill	138 of NI Act	28.01.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/66/2018	UCO Bank Vs Som Raj	Som Raj	Sh Tirath Raj Sharma	Male	B-16/256, Sunder Nagar, Pathankot Prop. Sai Kartar Earth Movers	Nill	NA	Nill	138 of NI Act	22.01.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/8/2014	State Vs Satish	Satish	Pawan Kumar	Male	Shakti Nagar, Angooranwala Bhag, Dhangu Road, Tehsil and District Pathankot.	67	Shahpurkandi	2012	420, 467, 471, 34 IPC	09.01.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/126/2017	State Vs Latish Kumar@ Sonu	Latish Kumar@ Sonu	Gorkho Ram	Male	Daroshopur, P.S.Sadar Pathankot, Tehsil and District Pathankot	107	Kanwan	2010	379, 411 IPC	09.01.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/1139/2016	The Gurdaspur Central Co-op Bank Ltd Vs Balwant Raj	Balwant Raj	Beli Ram	Male	resident of Fangtoli Tehsil and District Pathankot	Nill	Mamoon	Nill	138 of NI Act	01.12.2018
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/176/2018	Vijay kumar Vs Darshan Kumar	Darshan Kumar	Nill	male	pathankot	Nill	Div No.1	Nill	138 of NI Act	01.02.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	N.i.act/805/2017	pankaj Vs Rattan Lal	Rattan Lal	Nill	male	pathankot	Nill	Div No.1	Nill	138 of NI Act	02.02.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/578/2015	Rajinder Kumar Shurma Vs Ankur Sharma	Ankur Sharma	Tarsem Sharma	Male	House No.316, Mohalla Rama Pura, Tehsil and Distt. Pathankot	Nill	Div No.1	Nill	138 of NI Act	27.02.2019

Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	CHI/81/2019	State Vs Balwinder Kaur	harmanpreet Singh	Kartar Singh	Male	Alipur Tehsil Malerkotla Distt Sangrur	29	Div No.1	03.05.2018	363, 366A, 376, 120B IPC, 6 Posco Act.	30.03.2019
Sh. Kamaldeep Singh, Chief Judicial Magistrate, Pathankot.	Ni. act/1164/2016	Ranjit Singh Vs Pardeep Kumar @ Deepa	Ranjit Singh	NA	Male	Upperli Lamini Vishnu Nagar Pathankot		Shahpurkandi	Nill	138 NIACT	26.04.2019

Sh.Parinder Singh, Civil Judge Senior Division, Pathankot.

SH.PARINDER SINGH ACJM PATHANKOT	NIACT/442/2017	M/S Aggarneet Telecom Vs Rakesh Kumar	Rakesh Kumar	Male	M/s Deepak Telecom, Subash Market Dhangu road Pathankot	Divn No. 1 PTK	138 NIACT	26.03.2019
SH.PARINDER SINGH ACJM PATHANKOT	CHI/81/2019	State Vs Balwinder Kaur	Harmanpreet Singh	Kartar Singh	Male	Alipur Tehsil Malerkotla Distt Sanguru	29	Divn No. 1 PTK	03.05.2018	363/366A/376/120B IPC,6 pocso Act	30.03.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/927/2016	State Bank Of India Vs Ramesh Kumar	Rakesh Kumar	Male	H.No. 110, Ward No. 33 Ghartholli Mohalla Pathankot	Divn No. 1 PTK	138 NIACT	24.04.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/1123/2016	Paramjit Singh Vs Kuldeep Singh	Harmanpreet Singh	Male	R/O H.No. 1799 Gali No. 14 Dashmesh Nagar Amritsar 143001	Divn No. 1 PTK	138 NIACT	25.04.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/442/2017	M/s Agarneet Telecom Vs Rakesh Kumar	Rakesh Kumar	Male	Prop M/s Deepak Telecom, Subash Market, Dhangu Road Pathankot Tehsil and District.	Divn No. 1 PTK	138 NIACT	12.04.2019

SH.PARINDER SINGH ACJM PATHANKOT	Niact/471/2017	Sham Lal Vs Kamaljeet	Kamaljeet	Male	ward No. 09, Opposite Ram Chand, Ex Service Man Excise Department, Near Andotra Karyana Store, Kathua (JK).	Divn No. 1 PTK	138 NIACT	18.04.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/755/2015	Ms Vipan Kumar Ravi Kumar Vs Gurdev Singh	Gurdev Singh	Male	Co Rajput Bakery, VPO Khemkaran, Tehsil Patti, District Tarntaran.	Divn No. 1 PTK	138 NIACT	12.04.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/873/2017	Sham Lal Vs Kamaljeet	Kamaljeet	Male	ward No. 09, Opposite Ram Chand, Ex Service Man Excise Department, Near Andotra Karyana Store, Kathua (JK).	Divn No. 1 PTK	138 NIACT	18.04.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/581/2015	State Bank of Patiala Vs Sunita Chohan	Sunita Chohan	NA	Female	B16141, Near Kali Mata Mandir, Sunder Nagar, Dhangu Road, Pathankot	Nill	Division No-1	Nill	138 NIACT	26.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	CHA/78/2018	State Vs Mukesh Kumar @ Babu	Mukesh Kumar	NA	Male	Village Dablod PS Satvari Distt Jammu J and K	15 GRP Pathankot			2018 Arms Act-- 25,54,59	06.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/364/2018	Punnu Masih Vs Paramjit Singh	Paramjit Singh	NA	Male	Near Police Station Narot Jaimal Singh and Bajaj Agency, Village and Post office Narot Jaimal Singh Tehsil and District Pathankot.	Nill	Division No-1	Nill	138 NIACT	20.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/1226/2016	M/s Shriram Transport finance company limited Vs Satwinder Singh	Satwinder Singh	NA	Male	Village Shapur, Post Office Wadla Banger, Tehsil and District Gurdaspur.	Nill	Division 1	Nill	138 NIACT	03.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/552/2017	Sonu Sandhu Vs Shubham	Shubham	NA	Male	r/o House. No. 61, Mohalla Sarai, Pathankot Tehsil and District Pathankot.	Nill	Division 1	Nill	138 NIACT	06.07.2019

SH.PARINDER SINGH ACJM PATHANKOT	Niact/565/2018	Satish Kumar Vs Vijay Kumar	Vijay Kumar	NA	Male	S/o Babu Ram Near Ram Lila Ground, Children Park, Mission Road Pathankot.	Nill	Division 1	Nill	138 NIACT	03.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/782/2015	State Bank of India Vs Jasminer Kaur	Jasminer Kuar	NA	Female	Partap Nagar, Singhpura Mohalla, Lamini Road, Pathankot.	Nill	Division 1	Nill	138 NIACT	20.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/671/2018	Punjab National Bank Vs Monu Kumar	Monu Kumar	NA	Male	Bank Colony, Near sanjeev Karyana Store, Pathankot	Nill	Division 1	Nill	138 NIACT	20.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/881/2017	Deepak Rai Vs Sanjay Thapar	Sanjay Thapar	NA	Male	Sansarpur Near Shera Wala Gate, Jalandhar Cantt, Punjab	Nill	Division 1	Nill	138 NIACT	20.07.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/47/2018	Pawan Kumar Vs Rajesh Kumar	Rajesh Kumar		Male	H. No. 3/97, Near Om Prakash Bhardwaj Pathankot, Tehsil and District Pathankot.		Division 1	Nill	138 NIACT	01.08.2019
SH.PARINDER SINGH ACJM PATHANKOT	CHA/6/2017	State Vs Vinod Ram	Vinod Ram		Male	Village- Khalijuranvapur,, P.S- Kurdhera, Distt- Semdhera, Jharkhand	38 GRP Pathankot			2016 Arms Act-- 25,54,59	17.08.2019
SH.PARINDER SINGH ACJM PATHANKOT	Niact/264/2018	Munish Sharma Vs Kishori Lal	Kishori Lal		Male	Village Azizpur, PO Narangpur, Tehsil and District Pathankot.		Division 1	Nill	138 NIACT	17.08.2019
SH.PARINDER SINGH ACJM PATHANKOT	CHI/219/2016	State Vs Vinod Kumar	Vinod Kumar		Male	Kala Panj, Karnal Di Kothi, Mukerian, Distt- Hoshiarpur	24 Division 1			2016 INDIAN PENAL CODE-- 174A	03.08.2019

SH.PARINDER SINGH ACJM PATHANKOT	Niact/518/2018	M/s Ajay Electronics Vs Sanjay Kumar	Sanjay Kumar		Male	Village Khanpur, Mahopur road Near JMC Hospital Pathankot.		Division 1	Null	138 NIACT	08.08.2019
SH.PARINDER SINGH ACJM PATHANKOT	Ni.act/585/2016	Mohan Lal Vs Vicky Luthra	Vicky Luthra		Male	Shah colony, Angura, Wala Bagh, Tehsil and District Pathankot.		Division 1	Null	138 NIACT	09.08.2019

Sh. Hem Amrit Mahi, ACJSD, Pathankot

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/877/2016	Gurpreet Singh Vs Sai Creations	Neelam	-	Female	R/o Abrol Nagar, Pathankot	Null	Division 2	Null	138	23.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/400/2017	Tejvider Singh Vs Vicky Kumar	Vicky Kumar	Sh. Ashok Kumar	Male	R/o 683 Rajarian Mohalla Pathankot.	Null	Division 2	Null	138	10.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/711/2015	Mahindra & Mahindra Vs Suraj Kant	Suraj Kant	-	Male	R/o Village Raja Ka Bagh Fatehpur Distt. Kangra	Null	Division 2	Null	138	08.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/1210/2014	Gurdaspur Central Bank Vs Darshan Lal	Darshan Lal	-	Male	R/o Behind Shakuntla Palace VPO Sarna Teh & Distt Pathankot	Null	Division 2	Null	138	23.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	NI.Act/32/2016	Shashi Bala Vs Gourav	Gourav	Kamal Indoria	Male	R/o Bhadorya, teh. Indora, District Kangra.	Null	Div.2	Null	138 of NI Act	12.09.2018

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/74/2018	Surinder Singh Vs Ashwinder Singh	Ashwinder Singh	Paramjit Singh	Male	S-19/1906 Mohalla Rajarian, Pathankot, Tehsil & District Pathankot i	Nill	Div.2	Nill	138 of NI Act	27.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/1210/2014	Gurdaspur Central Co-op. Bank Ltd Vs Darshan Lal	Darshan Lal	Parkash Chand	Male	R/o Behind Shakuntala Palace, VPO Sarna, Tehsil & District, Pathankot	Nill	Div.2	Nill	138 of NI Act	23.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/241/2017	Surinder Singh vs Suraj Bhan	Suraj Bhan	Late Prem Singh	Male	R/o Village Thathi, P.O, Chabkara, Dinanagar, District Gurdaspur.	Nill	Div.2	Nill	138 of NI Act	12.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/240/2017	Surinder Singh vs Suraj Bhan	Suraj Bhan	Late Prem Singh	Male	R/o Village Thathi, P.O, Chabkara, Dinanagar, District Gurdaspur.	Nill	Div.2	Nill	138 of NI Act	12.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/877/2016	Gurpreet Singh Vs Sai Creations through its proprietor	Neelam Abrol	NA	Male	Proprietor/Incharge M/s Sai Creations R/o Ab rol Nagar, Pathankot, Tehsil And District Pathankot.	Nill	Div.2	Nill	138 of NI Act	29.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/318/2017	Tej Vinder Singh Vs Vikas	Vikas	Ashok Kumar	Male	r/o Backside Bharat Gas Agency, Khanpur Chowk, Pathankot	Nill	Div.2	Nill	138 of NI Act	09.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/999/2016	Rakesh Kumar Vs Sukhdyal	Sukhdial Singh	Bhag Singh	Male	Resident of Village Aima Gujran, P.O Sujampur Pathankot, Tehsil & District Pathankot	Nill	Div.2	Nill	138 of NI Act	27.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/513/2015	Kalyan Singh Vs Dalveer Singh	Dalveer Singh	NA	Male	Hamat Nagar, Old Sabzi Mandi Road, Tehsil Samrala, District Ludhiana	Nill	Div.2	Nill	138 of NI Act	02.08.2018

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/1051/2016	Varun Gupta Vs Shikhs Gupta	Shikha Gupta	W/O Sh. Lovely Gupta	Female	prop. Of Gupta General Store, Main Bazar Philour, District Jalandhar i	Nill	Div.2	Nill	138 of NI Act	27.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni.act/351/2017	Gurpal Singh Vs Manjit Singh	Manjit Singh	Kuldeep Singh	Male	R/o Dhangu Peer, Near Jenius Model School, Pathankot	Nill	Div.2	Nill	138 of NI Act	12.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/400/2017	Tej Vinder Singh Vs Vicky kumar	Vicky Kumar	Ashok Kumar	Male	R/o-# 683, Rajarian Mohalla, Pathankot	Nill	Div.2	Nill	138 of NI Act	10.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/592/2015	Mahindra & Mahindra Vs Rohit Dhadwal	Rohit Dadhwal	Sat Narayan Singh	Male	R/o Village Latifpur, Mukerian,	Nill	Div.2	Nill	138 of NI Act	14.08.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/7382017	Bhupinder Singh Vs Jatinder	Jatinder	NA	Male	resident of near Sangatpura Gurdwara Bakwala Gurdaspur	Nill	Div.2	Nill	138 of NI Act	20.09.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/412/2015	Sarabjit Singh Vs Banwari Lal	Banwari Lal	Puran Chand	Male	r/o village Jaswal Lahri, Post Office Sarna, Tehsil and District Pathankot	Nill	Div.2	Nill	138 of NI Act	14.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/279/2017	Kuldip Kumar Ahluwalia Vs Amarjit Kaur	Amarjit Kaur	w/o Sulakhan Singh	Female	r/o Vill, Kothi Ghurala, Tehsil Ghurala, District Gurdaspur	Nill	Div.2	Nill	138 of NI Act	26.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/452/2015	Joginder Pal Vs Jatinder	Jatinder pal	Kishan Chand	Male	R/o Vishnu Nagar, Lamini, Pathankot	Nill	Div.2	Nill	138 of NI Act	05.11.2018

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/649/2015	Ms. Ajay Electronics Vs Ramesh Kumar	Ramesh Kumar	Mangal Dass	Male	Mohalla Kartholi, Near Prem M.C, Pathankot i	Nill	Div.2	Nill	138 of NI Act	03.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/512/2017	Vikram jit Singh v. Rajinder Singh	Rajinder Singh	Bachan Singh	Male	r/o-c/o Kabar Shop, Dhakki Chownk, Pathankot	Nill	Div.2	Nill	138 of NI Act	03.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/570/2017	Ms. Ajay Electronics Vs Darshan Singh	Darshan Singh	NA	Male	store Keeper BSNL Colony Chakki Bank Pathankot	Nill	Div.2	Nill	138 of NI Act	21.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/906/2017	M/s Gupta Tele Systems Vs Amit Kumar	Amit Kumar	Kashmiri Lal	Male	R/O of H.No. 5, Street No. 6, Ganda Singh colony, Taran Road, Amritsar, Tehsil and District Amritsar	Nill	Div.2	Nill	138 of NI Act	13.11.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/130/2016	Ms Jai Durga Transport Company Vs Ms Kamboj Construction Company	M/s Kamboj Construction Company, Phase-II Showroom no. 810, First Floor, Mohali, Through its Prop. Puran Chand	NA	NA	Phase-II Showroom no. 810, First Floor, Mohali,	Nill	Div.2	Nill	138 of NI Act	20.12.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/106/2018	Tej Vinder Singh Vs Raghubir Singh	Raghubir Singh	Amarjeet Singh	Male	Resident of Near Pappa Dairy, Mohalla, Kazipur, Lamini Road, Pathankot	Nill	Div.2	Nill	138 of NI Act	15.12.2018
Sh. Hem Amrit Mahi, ACJSD, Pathankot	CHI/395/2018	State Vs Deepak Singh	Deepak Singh	NA	Male	Q.M.Q. Air Force Station, Pathankot at present House No. 1832, Indira Colony, Cable Road, Amritsar	84	Division 2	2018	IPC 376, 506. Protection of Children From	05.01.2019

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/1224/2016	Ms Shriram Transport finance company limited Vs Prabh Dyal Singh	Prabh Dyal Singh	NA	Male	Village Tehakhurd, Post Office Teja Kalan, Tehsil Batala, District Gurdaspur.	NA	Division 2	NA	138 of NI Act	08.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Niact/440/2018	Barjesh Kumar Vs Sohan Singh	Sohan Singh,	Joginder Singh	Male	r/o House no. 201-A, ward no. 22, Mirpur Colony, Pathankot	NA	Division 2	NA	138 of NI Act	09.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	CHI/416/2018	State Vs Paramdeep Singh	Paramdeep Singh	NA	Male	Basant Colony, Pathankot	174	Div.2	2014	420, 465, 467, 468	09.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/441/2018	Barjesh Kumar Vs Pawan Mehta	Pawan Mehta	NA	Male	Ward No. 5, Mohalla - Rampura, Pathankot.	Nil	Div.2	Nil	138 of NI Act	09.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/560/2018	Tejinder Pal Singh Vs Vinod Kumar	Vinod Kumar	Sh. Chand,	Male	r/o 489, Sector 13, Urban Estate, Kurukshetra, Haryana	Nil	Div.2	Nil	138 of NI Act	09.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/882/2017	Bikramjit Vs Vijay Kumar	Vijay Kumar	Dharam Pal	Male	r/o Near Pappu Dhabam, Opposite SBI Bank New Taragarh, Tehsil and District Pathankot	Nil	Div.2	Nil	138 of NI Act	18.01.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/369/2017	Harpal Singh Vs Kuldeep Singh	Kuldeep Singh	Pyara Singh	Male	H.no. 115, Nalanga, Pathankot, Tehsil and District Pathankot	Nil	Div.2	Nil	138 of NI Act	24.01.2019

Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/875/2016	Gurpreet Singh Vs Sai Creations	Neelam Abrol	NA	Female	Proprietor/Incharge M/s Sai Creations, Abrol Nagar, tehsil and district Pathankot	Nil	Div.2	Nil	138 of NI Act	27.02.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	Ni. act/613/2017	Surinder Kumar Vs usha Devi	Usha Devi	Jang Bahadur	Female	Bank Colony Opoosite Parshuram Mandir Dhangu Road Pathankot	Nil	Div.2	Nil	138 of NI Act	15.03.2019
Sh. Hem Amrit Mahi, ACJSD, Pathankot	N.i.act/643/2017	Oriental Bank of Commerce Vs Sarabjit	Sarabjit Singh	Amar Nath	Male	R/O Village Rajparura, Near Barth, PO Sarna, Tehsil and District Pathankot	Nil	Div.2	Nil	138 of NI Act	13.03.2019
Sh. Rajinderpal Singh Gill Judicial Magistrate Ist Class Pathankot											
Sh. Rajinderpal Singh Gill, CJJD, Pathankot	Ni.act/1310/2016	The Gurdaspur Central Co-op Bank Ltd Vs Vijay Kumar	Vijay Kumar		Male	village Sharif Chak, P.O.Kiri Khurd, Tehsil and District Pathankot	Nil	Narot Jaimal Singh	Nil	138	14.09.2018
Sh. Rajinderpal Singh Gill, CJJD, Pathankot	CHI/68/2017	State Vs Aslam	Aslam	NA	Male	NA	25	Dharkalan	2017 NA		07.01.2019
Sh. Rajinderpal Singh Gill, CJJD, Pathankot	Remand Paper	State Vs Kewal	Kewal	Nil	Male	Nil	26	Dharkalan	25.11.201	20-61-85 NDPS Act.	

Sh. Rajinderpal Singh Gill, CJJD, Pathankot	CHA/155/2018	State Vs Mohammad Shokat Ali @ Shoki	Mohammad Shokat Ali @ Shoki	Kasam Deen	Male	Pakharpur, Police Station Kathu Nangal District Amritsar	18	N.J. Singh	18.06.2018	4-A of the Punjab Prohibition Cow slaughter Act 1955, Section 11 of Prevention of Cruelty to Animal Act 1960.	25.03.2019
Sh. Sahil Singla Judicial Magistrate Ist Class Pathankot											
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/904/2016	M/s KB feed Mill Vs Ms Janjua Feed Store	Sanjeev Kumar	NA	Male	Prop. M/s Janjua Feed Store, Near Railway Station, Sarna, Tehsil and District Pathankot,	Nill	Taragarh	Nill	138	30.01.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/905/2016	M/s KB feed Mill Vs Ms Janjua Feed Store	Sanjeev Kumar	NA	Male	Prop. M/s Janjua Feed Store, Near Railway Station, Sarna, Tehsil and District Pathankot,	Nill	Taragarh	Nill	138	30.01.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/906/2016	M/s KB feed Mill Vs Ms Janjua Feed Store	Sanjeev Kumar	NA	Male	Prop. M/s Janjua Feed Store, Near Railway Station, Sarna, Tehsil and District Pathankot,	Nill	Taragarh	Nill	138	30.01.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/907/2016	M/s KB feed Mill Vs Ms Janjua Feed Store	Sanjeev Kumar	NA	Male	Prop. M/s Janjua Feed Store, Near Railway Station, Sarna, Tehsil and District Pathankot,	Nill	Taragarh	Nill	138	30.01.2019

Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/310/2018	Amanpreet Singh Vs Bobby Sandhu	Bobby Sandhu	NA	Female	R/o House No. 116, Near Green Land Hotel, Vill. Malikpur, Teh and Distt. Pathankot	Nill	Kanwan	Nill	138	01.03.2019
Sh. Sahil Singla, JMIC, Pathankot.	N.i.act/1233/201 6	Vijay Kumar Gupta Vs Lalit Kumar Chadha	Lalit Kumar Chadha	NA	Male	House No. 93, Mirpur Colony, Near Raghunath Mandir, Pathankot.	Nill	Div No.2	Nill	138	20.02.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni.act/78/2018	M/s Davinder Iron Vs Ajay Kumar	Ajay Kumar	Harnam Singh	Male	Village Dargaila, Shahpur, District Kangra	NA	Shahpurkandi	NA	U/s 138 Niact	16.03.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni.act/455/2018	Paramjit Singh Vs Manoj Kumar	Manoj Kumar	Madan Lal	Male	Village Ranipur Upparli, Pangota Colony, Jugial District Pathankot.	NA	Sujanpur	NA	U/s 138 Niact	22.01.2018
Sh. Sahil Singla, JMIC, Pathankot.	CHI/296/2017	State Vs Charan Kaur	Harcharan Singh	Sukhwinder Singh	Male	Village Jagatpur jattan, tehsil and District Pathankot	NA	Taragarh	NA	NA US 353,186,29 4,149 IPC	23.04.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/755/2017	Karam Chand Vs Pankaj	Pankaj	Dilawar Singh	Male	Village Jharoli Bawain Tehsil and District Pathankot.	NA	Kanwan	Na	U/s 138 Niact	04.05.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/782/2018	Jagjit Singh Vs Naresh Kumari	Naresh Kumari	Rakesh Kumar	Female	H. No. 54/73, ward No. 31, Near PWD office, tehsil and District Pathankot.	NA	Sadar	NA	U/s 138 Niact	04.05.2019
Sh. Sahil Singla, JMIC, Pathankot.	Ni. act/783/2018	Jagjit Singh Vs Sonam Gupta	Sonam Gupta	Deepak Mahajan	Female	H. No. 54/73, ward No. 31, Near PWD office, tehsil and District Pathankot.	NA	Sadar	NA	U/s 138 Niact	04.05.2019

Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot											
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	NIACT/131/2017	State Bank of India Vs Karnail Singh	Karnail Singh	Shri Sankar Singh	Male	Village Mirzapur, Post Office Nusherhera Naal Banda, Tehsil and	Nil	Sujanpur	Nil	138	07.08.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	NIACT/290/2018	Punjab National Bank Vs Pawan Kumar	Pawan Kumar	Shri Baldev Raj		R/o Village Jaswali, PO Sarna, Tehsil and District Pathankot	Nil	Kanwan	Nil	138	09.08.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	NIACT/331/2018	M/s OSR Real Estate Vs Munish Kumar	Sunil Kumar	Pritam Lal		R/p Mohalla Quazain, Tehsil and District Pathankot	Nil	Mamoon	Nil	138	04.09.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	NIACT/884/2017	Punjab Gramin Bank Vs Vishal Sharma	Vishal Sharma	Shri Kamal Raj Sharma	Male	R/o Ward No. 1, Near Baba Mohni Mandir, near Green Avenue Surjanpur, Tehsil and District Pathankot	Nil	Sadar Pathankot	Nil	138	23.08.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/238/2018	State Bank Of India Vs Nisha Dogra	Nisha Dogra	W/o Sachin Verma	Female	R/o H.No.195, Mohalla Karam Singh near Dr. Kunj Lal house Shahpur Chowk Pathankot	Nil	Mamun Cantt	Nil	138 of NI Act	02.11.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/1215/2016	Amrajeet Vs Mohinder Singh	Mohinder Singh	Kamal Singh	Male	R/o Govind Vihar Colony, Village Chhatwal, PO Mamoon, Tehsil & District Pathankot	Nil	Mamun Cantt	Nil	138 of NI Act	05.12.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/1144/2016	M/s K.B. Feed Mill Vs M/s Seven Star Engineer Works	Najir Prop	NA	NA	Leh Jammu and Kashmir its prop. Najir	Nil	Mamun Cantt	Nil	138 of NI Act	06.11.2018
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Niact/1233/2016	Vijay Kumar Gupta Vs Lalit Kumar Chadha	Lalit Kumar Chadha	NA	Male	House No. 93, Mirpur Colony, Near Raghunath Mandir, Pathankot.	Nil	Mamun Cantt	Nil	138 of NI Act	17.01.2019

Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/904/2016	M/s K.B. Feed Mill Vs M/s Janjua Feed Store	M/s Janjua Feed Store	NA	NA	Near Railway Station, Sarna, Tehsil and District Pathankot	Nill	Mamun Cantt	Nill	138 of NI Act	30.01.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/905/2016	M/s K.B. Feed Mill Vs M/s Janjua Feed Store	M/s Janjua Feed Store	NA	NA	Near Railway Station, Sarna, Tehsil and District Pathankot	Nill	Mamun Cantt	Nill	138 of NI Act	30.01.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/906/2016	M/s K.B. Feed Mill Vs M/s Janjua Feed Store	M/s Janjua Feed Store	NA	NA	Near Railway Station, Sarna, Tehsil and District Pathankot	Nill	Mamun Cantt	Nill	138 of NI Act	30.01.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/907/2016	M/s K.B. Feed Mill Vs M/s Janjua Feed Store	M/s Janjua Feed Store	NA	NA	Near Railway Station, Sarna, Tehsil and District Pathankot	Nill	Mamun Cantt	Nill	138 of NI Act	30.01.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/226/2018	Punjab Gramin Bank Vs Mangat Ram	Arabheet Kaur	Balwinder Singh	Female	R/o House No, 225, Sudner Nagar, Dhangu Road, Tehsil and District Pathankot	Nill	Sadar	Nill	138 of NI Act	06.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/288/2018	Punjab Gramin Bank Vs Basant Kumar	Basant Kumar	Shri Subash Chander	Male	R/o H.No. 168, ward No. 1, Mohalla Shahpuri Gate, Sujanpur, Tehsil and District Pathankot	Nill	Kanwan	Nill	138 of NI Act	06.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/346/2018	Ajay Kumar Vs Amit Singh	Amit Singh	Rashpal Singh	Male	R/o Dabwan, Tehsil Indora and District Kangra (HP)	Nill	Kanwan	Nill	138 of NI Act	06.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/398/2018	Punjab Gramin Bank Vs Renu Bala	Renu Bala	W/o Azad Kumar	Female	R/o Baba Bhadpal Singh Colony, Sarna, Nehar, Tehsil and District Pathankot	Nill	Sadar Pathankot	Nill	138 of NI Act	06.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/530/2017	Punjab National Bank Vs Shekher Kumar	Shekher Kumar	Ashok Kumar	Male	C/o Gupta House near Chamba rest House Dhakki Road Pathankot	Nill	Kanwan	Nill	138 of NI Act	06.02.2019

Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/641/2018	State Bank of India Vs Sat Pal	Sat Pal	Tej Ram	Male	R/o Village Falora, Tehsil and District Pathankot	Nil	Sujanpur	Nil	138 of NI Act	14.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/820/2017	Rakesh Kumar Vs Vicky Sharma @ Vikram Sharma	Vicky Sharma	Raj Kumar	Male	R/o Room No. 8, 2nd Floor Kadian Tower, Near Narinder Cinema Jalandhar	Nil	Shahpurkandi	Nil	138 of NI Act	18.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/821/2017	Sucha Singh Vs Vicky Sharma	Vicky Sharma	Raj Kumar	Male	R/o Room No. 8, 2nd Floor Kadian Tower, Near Narinder Cinema Jalandhar	Nil	Shahpurkandi	Nil	138 of NI Act	18.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/220/2018	Punjab Gramin Bank Vs Balwinder Singh	Balwinder Singh	Joginder Singh	Male	R/o House No. 225, Sunder Nagar, Dhangu Road Pathankot i	Nil	Sadar Pathankot	Nil	138 of NI Act	18.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	CHI/74/2018	State Vs kamaljeet Singh	Kamaljeet Singh	Lakhwinder Singh	Male	R/o Sarna, Tehsil and District Pathankot	38	Sadar Pathankot	2017	174A	15.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/104/2017	M/s Gupta Electricals Corps Vs Nisha Dogra	Nisha Gupta	W/o Shri Arun Manni	Female	Proprietor/partner M/s Trust Worth Solution Pvt. H. No. 74/4, Fakira Sweets, Model Town, Pathankot	Nil	Division 1	Nil	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/108/2017	M/s Gupta Electricals Corps Vs Nisha Dogra	Nisha Gupta	W/o Shri Arun Manni	Female	Proprietor/partner M/s Trust Worth Solution Pvt. H. No. 74/4, Fakira Sweets, Model Town, Pathankot	Nil	Division 1	Nil	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/158/2018	Ranjit Singh Vs Raman Kumar Mahajan	Raman Kumar	Harbans Lal	Male	R/o A One Bricks Village Sultanpur, Tehsil and District Pathankot	Nil	Sujanpur	Nil	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/282/2018	Lakhwinder Singh Vs Mangat Ram	Mangat Ram	Charan Dass	Male	R/o Village Ferozepur Kalan, Tehsil and District Pathankot	Nil	Sujanpur	Nil	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/466/2018	Narinder Kumar Vs Raj Kumar	Raj Kumar	Shri Moti Lal	Male	C/o Sat Pal Bahsinm, S-7-1480 Royal Estate, Tehsil and Indora, District Kangra	Nil	Sujanpur	Nil	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/473/2018	Punjab and Sind bank Vs Joginder Kaur	Joginder Kaur	W/o Shri Sarabjeet	Female	R/o Village Rajparura, PO Sarna Station Pathankot	Nil	Mamoon	Nil	138 of NI Act	20.02.2019

Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/656/2017	Bhagu Ram Vs Bhupinder Singh Kahlon	Bhupinder Singh Kahlon	Chandan Singh	male	R/o near House of Bhabhuti MC, Mohalla Preet Nagar Pathankot	Nill	Sadar Pathankot	Nill	138 of NI Act	20.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/154/2018	Manpreet Singh Vs Harjinder Singh	Harjinder Singh	Hari Singh	male	R/o VPO Mehsampur, Phillarur, Mathanda Kalan Jalandhar	Nill	Shahpurkandi	Nill	138 of NI Act	22.02.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/78/2018	M/s Davinder Iron and Scrab Company M/s Davinder Iron and Scrab Company Vs Ajay Kumar	Ajay Kumar	NA	Male	Village Dargaila, Tehsil Shahpur, Distt. Kangra.	Nill	Shahpurkandi	Nill	138 of NI Act	16.03.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/455/2018	Paramjit Singh Vs Manoj Kumar	Manoj Kumar	NA	Male	Village Ranipur Uprali Pangota Colony District Pathankot	Nill	Sujanpur	Nill	138 of NI Act	23.04.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni.act/221/2017	Parshotam Lal Vs Daulat Ram	Daulat Ram	NA	Male	Village Jhandpur, PO Panjore, Tehsil and District Pathankot.	Nill	Division 2	Nill	138 of NI Act	30.05.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni.act/220/2017	Parshotam Lal Vs Daulat Ram	Daulat Ram	NA	Male	Village Jhandpur, PO Panjore, Tehsil and District Pathankot.	Nill	Division 2	Nill	138 of NI Act	30.05.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Niact/391/2018	Punjab Gramin Bank Vs Sanjay Jouhra	Sanjay Jouhra	NA	Male	resident of Lane No. 4 Purani Abadi Indira Colony Pathankot	Nill	Sadar Pathankot	Nill	138 of NI Act	21.05.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/64/2017	Harjinder Singh Vs Satnam Singh	Satnam Singh	NA	Male	Bhatnoora Lubana, PS Bhogpur, Distt Jalandhar	Nill	Division 2	Nill	138 of NI Act	01.06.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni.i.act/649/2018	Satpal Vs Sarwan Kumar	Sarwan Kumar	NA	Male	resident of Village Chak Dhariwal PO Sarna Station Tehsil and District Pathankot	Nill	Sadar Pathankot	Nill	138 of NI Act	12.06.2019

Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	N.i.act/672/2017	M/s Nazakat Telecom Vs Rakesh Kumar	Rakesh Kumar	NA	Male	village bhagroli ppo dunera	Nil	Mamoon	Nil	138 of NI Act	12.06.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/1041/2018	Punjab National Bank Vs Pritam Singh	Pritam Singh	NA	Male	resident of Village Bharial Lahri PO Rattangarh Tehsil and District Pathankot	Nil	Sadar Pathankot	Nil	138 of NI Act	04.06.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/900/2018	The Gurdaspur Central Co-op Bank Ltd Vs Bodh Raj	Bodh Raj	Kala Ram	Male	Gulshan Karyana Store Dhakki Chowk Pathankot	Nil	Sadar	Nil	138 NIACT	11.07.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	Ni. act/821/2018	Punjab Gramin Bank Vs Akash Bhatti	Akash Bhatti	NA	Male	H. No. 517 Sauli Bauli PO Sujanpur District Pathankot	Nil	Sadar	Nil	138 NIACT	01.07.2019
Sh. Karan Aggarwal Judicial Magistrate Ist Class Pathankot	ni. act/916/2019	Punjab National Bank Vs Indryas	Indryas	NA	Male	Village Gulpur PO Sarna Tehsil And District Pathankot	Nil	Sadar	Nil	138 NIACT	01.07.2019